

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.301

IA-5144/2023IA-5145/2023 IA-4466/2023

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 12.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/GNIDA: Mr. Pankaj Pandey, Mr. Girish Tripathi, Advocates

Mr. Deepak Gupta, AR of the Home Buyers

For the SRA

: Mr. P. Nagesh, Sr. Advocate, Mr. Harshal Kumar for
SRA

ORDER

IA-5144/2023 IA-5145/2023:-

We have heard the submissions of Ld. Counsel for the Applicant, Ld. Counsel for the Resolution Professional and Ld. Counsel for the SRA.

Arguments heard.

The parties are directed to file written submissions within one week.

List the matter for compliance on **07.02.2024**.

IA-4466/2023:-

List on **07.02.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**